

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 5059  
TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER, 2016**

**MENTAL HALTHCARE**

**5059. SHRI E.T. MOHAMMED BASHEER:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to bring Mental disorders under the category of Non Communicable Diseases (NCD);
- (b) if so, the details thereof and if not the reason therefor;
- (c) whether the Government proposes to provide palliative care facilities to Mental patients so as to enable such patients to get home care treatment; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): Mental disorders are considered as one of the Non Communicable Diseases. On the initiative of the Government of India, the First Global Ministerial Conference on Healthy Lifestyles and Non-communicable Disease Control held during April 28-29, 2011 at Moscow recognized mental health as a part of Non Communicable Diseases (NCD).

(c) & (d): Under the National Program for Palliative Care (NPPC), palliative care services are provided at the district level to all the patients requiring treatment, including persons suffering from mental disorders.